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Title: The Minister of State in the Ministry of Finance laid the statement regarding Status of implementation of the recommendations contained in the 245th Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2013-14), pertaining to the Department of Biotechnology, Ministry of Science and Technology.

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THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JESUDASU SEELAM): On behalf of Shri S. Jaipal Reddy, I am laying this Statement in pursuance of Direction 73 A of Hon'ble Speaker, Lok Sabha under rule 389 of the Rules of procedure and conduct of Business in Lok Sabha (Eleventh Edition), to inform the esteemed House about the status of implementation of the recommendations made by the Department-related Parliamentary Standing Committee on Science & Technology, Environment and Forests in its 245th Report.

2. The 245th Report relates to the consideration of the Demands for Grants of the Department of Biotechnology for the financial year 2013-14. The Committee reviewed the progress with reference to the aims, objectives and achievements of DBT in its meeting held on 3rd April, 2013.
3. The recommendations of the Committee have been considered by the Department of Biotechnology. A detailed Action Taken Report on the recommendations has been given in Annexure-I which is laid on the Table.

...(Interruptions)